

CONSOLIDATED STATEMENT OF PENDING CASES OF DISTRICT COURT BAGESHWAR AS ON 01.09.2018.

Sl. No.	Name of the Court	Civil											Criminal										
		Institution					Disposal						Institution					Disposal					
		Opening balance	Original	Tr. Received by	Otherwise	Total	After Full Trial	By tr.	Otherwise	Total	Pendency	Opening balance	Original	Received by tr.	Otherwise	Total	Trial After Full	By tr	By tr.	Otherwise	Total	Pendency	Total Pendency
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	
1	District Judge	06	02	-	-	08	-	02	01	03	05	08	07	01	-	16	01	03	01	05	11	16	
2	A.D.J.	12	01	02	-	15	03	-	01	04	11	09	-	03	12	01	-	-	-	01	11	22	
3	C.J.M.	-	-	-	-	-	-	-	-	-	-	172	183	-	-	355	03	02	121	126	229	229	
4	I/C. Civil Judge (S.D.)	109	09	-	-	118	06	-	07	13	105	-	-	-	-	-	-	-	-	-	-	105	
5	C.J. (J.D.), Bageshwar	18	05	-	-	23	01	-	04	05	18	88	-	-	88	01	-	07	08	80	98		
6	I/C. C.J. (J.D.), Garur	04	-	-	-	04	-	-	01	01	03	104	40	-	144	02	-	28	30	114	117		
	Total	149	17	02	-	168	10	02	14	26	142	381	230	04	-	615	08	05	157	170	445	587	

114 District Judge, Bageshwar.

Secy.

(Signature)